

Title: Message received from Rajya Sabha that at its sitting held on the 4th May, 2007, Rajya Sabha concurred in the recommendation of the Lok Sabha to elect one member of Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by the demise of Shri Chittabrata Majumdar of Rajya Sabha and communicated the name of Shri P.R.Rajan, who had been duly elected to the said committee.

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SECRETARY-GENERAL: Sir, I have to report a message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 4th May, 2007 adopted the following motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one Member of the Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by the demise of Shri Chittabrata Majumdar on the 20th February, 2007 and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one Member from among the Members of the House to the said Joint Committee to fill the vacancy."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, Shri P.R. Rajan, Member, Rajya Sabha has been duly elected to the said Joint Committee.'
